

ly allotted to them for failure to pay the first instalment in time?

The Minister of Rehabilitation (Shri Mehr Chand Khanna): (a) and (b). The number of tenements built in Delhi is nearly 38000. Of them many thousands have been sold on the payment of full price and equally a large number on instalment basis under the Compensation Scheme. If information is required about any particular colony, an effort will be made to collect the same.

Shops for D.Ps. in Delhi

1396. Shri Balraj Madhok: Will the Minister of Rehabilitation be pleased to state:

(a) the total amount of money invested in the construction of tenements and shops for displaced persons in Delhi so far;

(b) the total amount recovered from the displaced allottees of such tenements and shops towards their price;

(c) whether any amount has been written off as unrecoverable; and

(d) if so, the reasons therefor?

The Minister of Rehabilitation (Shri Mehr Chand Khanna): (a) Approximately Rs. 20 Crores.

(b) Upto August, 1961—Rs. 13.27 Crores.

(c) No.

(d) Does not arise.

Staff of Rehabilitation Ministry

1397. Shri Balraj Madhok: Will the Minister of Rehabilitation be pleased to state:

(a) what was the total strength of the staff of the Ministry of Rehabilitation in April, 1957, April, 1958, April, 1959, April, 1960 and April, 1961 respectively, category-wise;

(b) how much staff was retrenched in these years, year-wise and category-wise;

(c) how many of the retrenched employees have been given alternative jobs in other Departments of the Government of India;

(d) whether the seniority and pay of these retrenched re-employed employees has been maintained; and

(e) if not, the reasons therefor?

The Minister of Rehabilitation (Shri Mehr Chand Khanna): (a) to (e). The information is being collected and will be laid on the Table of the Sabha.

Japanese Motion Picture "The Life of Buddha"

1398. Shri Raghunath Singh: Will the Prime Minister be pleased to state whether it is a fact that an Indian representative along with the representatives of five other nations met the Japanese Foreign Minister and protested against the screening of the Japanese motion picture "The Life of Buddha" as sacrilegious?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Yes, Sir. Our Ambassador in Japan together with the Ambassadors of Burma, Ceylon, Laos and Thailand and the Charge d'Affaires of the Pakistan Embassy called on the Japanese Foreign Minister on the 25th October 1961, and jointly protested against the objectionable features of the film "SHAKYA". Suitable action will be considered when permission for the exhibition of this film in India is sought in case it still continues to retain its objectionable features.

Radio-active Fall-out

1399. Shri Ramesh Prasad Singh: Will the Prime Minister be pleased to state:

(a) whether Government think it necessary to popularise scientific knowledge regarding radio-active fall-outs after the recent explosions to educate public opinion; and

(b) for what possible length of time the danger from radio-active fall-outs can continue for this country?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes; the data on radio-active fall-out collected by the Department of Atomic Energy is widely circulated and published in scientific journals in the country such as the *Journal of Scientific and Industrial Research*, *Indian Journal of Medical Sciences*, the *Indian Journal of Meteorology and Geophysics*. It is proposed to give wider publicity to the scientific facts about fall-out.

(b) The high level of radio-active fall-out, as a result of the recent test explosions, is likely to persist for at least one year or more, after which the level will go down, although certain types of radio-activity may continue for several decades. The present levels of radio-activity do not present a danger to the public health.

Mangla Dam

1400. { Shri Kalika Singh:
Shri Hem Raj:

Will the Prime Minister be pleased to state:

(a) whether the Indus Commission visited Mangla Dam site in the second week of November last;

(b) the particular purpose of the visit;

(c) whether the Mangla Dam and its connected works on the river Jhelum in occupied Kashmir area are in any way covered by the terms of the Indus Water Basin Treaty; and

(d) whether the Indus Commission is competent to approve the construction works connected with Mangla Dam?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes Sir.

(b) The purpose of the joint inspection was to ascertain facts connected with the works inspected by the Permanent Indus Commission.

(c) and (d). All works on the rivers within the Indus basin can be inspected by the Commission. That does not, however, mean that the Commission has anything to do with the approval or any other matter relating to such works.

Rehabilitation of Displaced Persons from Jammu and Kashmir

1401. Shri Balraj Madhok: Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that applications have been invited from displaced persons of Pakistan-occupied parts of Jammu and Kashmir State living in Delhi for allotment of flats to them in different rehabilitation colonies;

(b) if so, how many applications have so far been received; and

(c) what action has been taken thereon?

The Minister of Rehabilitation (Shri Mehr Chand Khanna): (a) to (c). The migrants from the Pakistan-held areas of the State of Jammu and Kashmir have been accorded the same treatment in the matter of allotment of houses/flats/shops in Delhi as the displaced persons from West Pakistan. There was no question of inviting separate applications from them for allotment of flats in rehabilitation colonies.

Sub-soil Water in Delhi

1402. Shri Balraj Madhok: Will the Minister of Works, Housing and Supply be pleased to state:

(a) how many tube-wells have been sunk in Delhi to meet the menace of rise in the level of sub-soil water;

(b) what are the localities in which such tube-wells have been sunk; and